

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/353(CHE)/2024**

**PETITION NUMBER : CP/IB/577/2020**

**NAME OF THE APPLICANT : Neelkamal Apartments Buyers Association**

**NAME OF THE RESPONDENT(S) : Real Value Promoters Pvt Ltd**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of  
NCLT Rules, 2016**

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**ORDER**

Ld. Counsel Mr. Siva Shankar for the Applicant. Ld. Counsel  
Mr. A.G. Sathyanarayana for the Respondent.

Reply could not be filed due to technical difficulties and Registry is directed to  
ensure the filing.

No rejoinder being filed.

Pleadings are complete.

List the application for hearing on **26.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk